

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)**

Appeal No. 178 of 2010

Dated: 14th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Jaiprakash Power Ventures Ltd.

...Appellant(s)

Versus

**Himachal Pradesh State Electricity
Regulatory Commission & Anr.**

....Respondent(s)

Counsel for the Appellant (s) :

Mr. Jayesh Gaurav
Ms Anisha Upadhyay

Counsel for the Respondent(s) :

Mr. R.K. Mehta, Sr. Adv
Mr. Antaryami Upadhyay for R.2
Mr. David A.
Ms. Shikha Ohri for HPERC

ORDER

As directed, memo has been filed by the Learned Counsel for the Respondent. Written submissions have also been filed by both the parties.

Judgment is reserved along with Appeal No.9 of 2011.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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